THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 31st May, 2024

No. HC.V-8/2016/450/Estt. ## In continuation of this Registry's Notification No. HC.V-8/2016/411/Estt. dtd. 30-05-2023, Hon'ble the Chief Justice has been pleased to allow Sri Mridul Baruah to continue as Chief Security Officer of the Gauhati High Court, Guwahati under same terms and conditions for a period of 6 (Six) months or till the completion of the recruitment process, whichever is earlier.

By order,

Sd/- Shri Sunil Kumar Poddar

REGISTRAR GENERAL

Memo No.HC.V-8/2016/450A/Estt.

Dated 31.5.2024

Copy for information: -

- 1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
- 2. The Registrar (Vigilance)/ (Admn./Judl./Estt.), Gauhati High Court, Guwahati.
- 3. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 4. The Registrar, Gauhati High Court, (Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Permanent Bench, Naharlagun).
- 5. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati 6 for necessary action.
- 6. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6 for necessary action.
- 7. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
- 8. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati, to complete all the formalities.
- 9. The Dy. Registrar ______, Gauhati High Court, Guwahati
- 10. The Assistant Registrar, ______, Gauhati High Court, Guwahati.
- 11. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 12. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
- 13. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- 14. The Treasury Officer, Kamrup Treasury, Guwahati 1, for necessary steps.

- The Project Manager, Gauhati High Court, Guwahati. He is directed to upload the "Notification" on the official website of the Gauhati High Court in priority basis under the designated head.
 - 17. The Finance & Accounts Officer, Gauhati High Court, Guwahati.
 - 18. The A.O.(J), Account Section, Gauhati High Court, Guwahati.
 - 19. The A.O.(J),Section/Cell, Gauhati High Court, Guwahati.
 - 20. The Court Officer (I & II), Gauhati High Court, Guwahati.
 - 21. **Sri Mridul Baruah**, Chief Security Officer of the Gauhati High Court, Guwahati, and resident of 4B, Sankardev Kutir Apartment, Juripar, Six Mile, Guwahati-781037, Assam.
 - 22. The CA to the Registrar General, Gauhati High Court, Guwahati.
 - 23. The Order File/Personal file.

REGISTRAR GENERAL

Ranjan J. S-reme (131/5/24

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